NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 26.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP9/11 -	IA 54/17 in TP 27/16	Hearing	397 / 398	Carborundum Universal Ltd Vs Wendt (India) Ltd and 8 others	

REPRESENTATION TO WHOM	SIGNATURE			
RESPONDENT NO.1	My.			
P-9	Pop.			
Pelihan	And			
R-2,3, 5-8	Har			
	RESPONDENT NO.1 P-9 Pelihum			

Counsel for petitioner is present. Counsel for respondent is also present.

Counsel for petitioner requested adjournment.

List it on 29.08.2017.

MEMBER (J)

MEMBER (T)